

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

**SUB: DISTRICT AND SESSIONS JUDGES - Appointment of certain Selection Grade Scale District Judges to Super Time Scale District Judges - ORDERS - ISSUED.**

- READ:**
1. G.O.Ms.No.106 Law (LA & J - SC.F) Dept, dated 27.08.2003.
  2. G.O.Ms.No.119 Law (LA & J - SC.F) Dept, dated 02.08.2008.
  3. G.O.Ms.No.60, Law (LA & J - SC.F) Dept, dated 09.04.2010.
  4. G.O.Ms.No.108, Law (LA & J - SC.F) Dept, dated 06.08.2010.
  5. High Court's D.O. Letter No.6238/2018-B.Spl., dated 30.10.2016 addressed to Both the Governments of Telangana and Andhra Pradesh
  6. G.O.Ms.No.75, Law (L.A & J - Spl.B) Department, dated 31.12.2018 from the Government of Telangana.

**ORDER ROC.NO.6238/2018-B.SPL. DATED:04.01.2019**


**The High Court is pleased to pass the following Order:-**

On the recommendation made by the High Court, both the Governments of Telangana and Andhra Pradesh have issued orders appointing certain Selection Grade Scale District Judges as Super Time Scale District Judges, vide G.Os. 6<sup>th</sup> read above.

The following Selection Grade Scale District Judges mentioned in G.Os. 6<sup>th</sup> read above, are appointed to Super Time scale District Judges with effect from the dates mentioned against their names, in the Scale of Pay of Rs.70,290-1540-76450/-.

SL NO	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
1.	Sri I.Ramesh, Formerly Principal District and Sessions Judge, Khammam now retired from service.	From 01.07.2015 to till his retirement i.e., on 31.07.2015
2.	Sri B.Siva Nagi Reddy, Formerly Principal District and Sessions Judge, Mahaboobnagar now retired from service.	From 11.10.2015 to till his retirement i.e., on 30.06.2016
3.	Sri M.V.Raman Naidu, Formerly Chairman, Telangana Value Added (VAT) Appellate Tribunal, Hyderabad now retired from service.	From 01.04.2016 to till his retirement i.e., on 30.06.2017

4.	Sri C.Vijaya Saradhi Acharyulu, Formerly Principal District and Sessions Judge, Warangal now retired from service.	From 01.05.2016 to till his retirement i.e., on 30.06.2016
5.	Sri C.S.S.V.Durga Prasad, Formerly Registrar (Vigilance), High Court of Judicature at Hyderabad now retired from service	From 09.06.2016 to till his retirement i.e., on 31.01.2018
6.	Smt G.Udaya Gowri, Formerly Chief Judge, City Small Causes Court, Hyderabad, now retired from service.	From 01.07.2016 to till her retirement i.e., on 31.08.2017

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges for the State of Telangana (for placing before their Lordships kind perusal).
3. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges for the State of Andhra Pradesh (for placing before their Lordships kind perusal).
4. The Registrar General and Other Registrars, High Court for the State of Telangana.
5. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
6. The Registrar (I.T-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to direct the concerned to upload the proceedings in the High Court's Website).
7. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
8. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi..
9. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
12. The Pay and Accounts Officer, Government of Telangana. Hyderabad.
13. The Pay and Accounts Officer, Government of Andhra Pradesh, Amaravathi.
14. The Section Officer, B.Section, High Court for the State of Telangana (for taking necessary action in the matter)

**HIGH COURT FOR THE STATE OF TELANGANA**

**ENDT.ROC.NO.6238/2018-B.SPL.**

**DATED:04.01.2019**

**"Communicating G.O.Ms.No.75, Law (LA, LA&J-SPL.B) Department,  
Government of Telangana, dated 31.12.2018"**

  
**REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)**

**To:**

1. The Officers Concerned.
2. The Registrar General, High Court for the State of Andhra Pradesh  
(for information)
3. The Registrar (Administration), High Court for the State of Telangana.
4. The Section Officer, B Section, High Court for the State of Telangana  
(for information and necessary action)

**GOVERNMENT OF TELANGANA  
ABSTRACT**

State Judicial Service – Super Time Scale District Judges - Appointment of certain Selection Grade Scale District Judges to Super Time Scale District Judges as per Recommendations of the High Court - Orders – Issued.

LAW (LA&J-Spl.B) DEPARTMENT

G.O.Ms.No.75

Dated: 31.12.2018  
Read the following:-

1. G.O.Ms. No.106, Law (LA & J – SC.F) Dept., dated:27.08.2003.
2. G.O.Ms. No.119, Law (LA & J – SC.F) Dept., dated:02.08.2008.
3. G.O.Ms. No. 60, Law (LA & J – SC.F) Dept., dated:19.04.2010.
4. G.O.Ms. No.108, Law (LA & J – SC.F) Dept., dated:06.08.2010.
5. Government Letter No. 481/Law-Spl.B/A3/2018, dated 30.11.2018 addressed to the Government of Andhra Pradesh.
6. From the Registrar (Vigilance), High Court of Judicature, D.O.Lr. No.6238/2018- B.Spl., dated 30.10.2018.

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**ORDER:**

The Registrar General, FAC Registrar (Vig), High Court in the letter 6<sup>th</sup> read above has informed that the High Court decided to recommend the Government of Telangana, for approval of the names of the following Selection Grade District Judges who have completed 3 years of service as Selection Grade Scale District Judges for appointment to Super Time Scale District Judges from the dates shown below in the column number 3 of the corresponding row as follows:

Sl. No.	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE of APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
1.	Sri I. Ramesh, Formerly Prl.Dist. and Sessions Judge, Khammam now retired form service.	From 01.07.2015 to till his retirement on 31.7.2015.
2.	Sri B. Sivanagi Reddy, Formerly Prl. Dist. And Sessions Judge, Mahabubnagar now retired form service.	From 11.10.2015 to till his retirement on 30.6.2016.
3.	Sri T. Anand, Formerly Prl.Dist. and Sessions Judge, Chittoor, now retired from service.	From 01.03.2016 to till his retirement on 30.4.2016.
4.	Sri K. V. Vijay Kumar, Formerly Prl.Dist. and Sessions Judge, Prakasam at Ongole, now retired from service.	From 01.04.2016 to till his retirement on 31.8.2016.
5.	Sri M.V. Raman Naidu, Formerly Chairman, Telangana Value Added Appellate Tribunal, Hyderabad now retired from service.	From 01.04.2016 to till his retirement on 30.6.2017.
6.	Sri C. Vijaya Saradhi Acharyulu, Formerly Prl. Dist. and Sessions Judge, Warangal now retired from Service	From 01.05.2016 to till his retirement on 30.6.2016.
7.	Sri B. Ravindra Babu, Formerly Prl. Dist. & Sessions Judge, Krishna at Machilipatnam, now resigned from service.	From 20.05.2016 to till his resignation on 08.6.2016.
8.	Sri C.S.S.V. Durga Prasad, Formerly Registrar (Vigilance), High Court of Judicature at Hyderabad now retired from service.	From 09.06.2016 to till his retirement on 31.01.2018.
9.	Smt. G. Udaya Gowri, Formerly Chief Judge, City Small Causes Court, Hyderabad now retired from service,.	From 01.07.2016 to till her retirement on 31.08.2017.

(P.T.O.)

2. The Registrar Genl. FAC Registrar (Vigilance), High Court has requested the Government of Telangana to issue necessary orders approving the names of above said Selection Grade Scale District Judges as Super Time Scale District Judges and issue necessary orders for appointing of Sri I. Ramesh, Sri B. Sivanagi Reddy, Sri M.V. Ramana Naidu, Sri C. Vijaya Saradhi Acharyulu, Sri C.S.S.V. Durga Prasad and Smt. G.Udaya Gowri to the post of Super Time Scale District Judge, with effect from the dates mentioned against their names in the above table, since the said officers worked in the State of Telangana by the time of the bifurcation of State and retired while working in the State of Telangana.

3. The Governor, for the States of Telangana and Andhra Pradesh in consultation with the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, hereby approves the panel of six (6) Selection Grade Scale District Judges working/retired while working in the State of Telangana, for appointment to Super Time Scale District Judges, under rule 4(2)(b) of the Telangana State Judicial Service Rules, 2007 and appoints them accordingly, as shown below, with effect from the dates mentioned against their names:

Sl. No.	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
1.	Sri I. Ramesh, Formerly Pri. Dist. and Sessions Judge, Khammam now retired form service.	From 01.07.2015 to till his retirement on 31.7.2015.
2.	Sri B. Sivanagi Reddy, Formerly Pri. Dist. And Sessions Judge, Mahabubnagar now retired form service.	From 11.10.2015 to till his retirement on 30.6.2016.
3.	Sri M.V. Ramana Naidu, Formerly Chairman, Telangana Value Added Appellate Tribunal, Hyderabad now retired from service.	From 01.04.2016 to till his retirement on 30.6.2017.
4.	Sri C. Vijaya Saradhi Acharyulu, Formerly Pri. Dist. and Sessions Judge, Warangal now retired from Service	From 01.05.2016 to till his retirement on 30.6.2016.
5.	Sri C.S.S.V. Durga Prasad, Formerly Registrar (Vigilance), High Court of Judicature at Hyderabad now retired from service.	From 09.06.2016 to till his retirement on 31.01.2018.
6.	Smt. G. Udaya Gowri, Formerly Chief Judge, City Small Causes Court, Hyderabad now retired from service.	From 01.07.2016 to till her retirement on 31.08.2017.

4. The Registrar General, High Court of Judicature at Hyderabad shall take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

Dr. SHAILENDRA KUMAR JOSHI  
CHIEF SECRETARY TO GOVERNMENT

To  
The Registrar (General), High Court of Judicature at Hyderabad  
(He is requested to communicate the copies to all the concerned)  
The Pay & Accounts Officer, Telangana / Andhra Pradesh, Hyderabad.  
The Director of Treasuries & Accounts, Telangana / Andhra Pradesh, Hyderabad.  
The Accountant General, Telangana / Andhra Pradesh, Hyderabad.  
The Advocate-on-Record, Supreme Court of India  
Office of the Resident Commissioner, Telangana Bhawan, New Delhi.  
The Asst. Registrar, Supreme Court of India, New Delhi.  
The Secretary to Government of India, Ministry of Law, Justice & C.A., New Delhi.  
SF/SC.

//FORWARDED BY ORDER//

  
SECTION OFFICER